

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1221
TO BE ANSWERED ON 02nd MAY, 2016

INDIA-AUSTRALIA TRADE IN SERVICES AGREEMENT

1221. SHRI JAYADEV GALLA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether Australia has decided to permit workers other than software and nurses under Comprehensive Economic Cooperation Agreement;
- (b) if so, the details thereof along with the categories of workers which have been permitted;
- (c) whether Australia is permitting medical graduates of India who studied in countries other than India like China, Russia, US, etc.; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- a) No Madam,
- b) Does not arise.
- c) & d) The information is being collected and will be laid on the table of the House when it becomes available.
